



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2025

Starred Question

20th March, 2025

Total Question - 20

To Complete the Construction Work of Bridge

***121 Sh. Harinder Singh (Hodal):**

Will the Public Works (B&R) Minister be pleased to state:-

(a) whether it is a fact that an announcement was made by the Hon'ble Chief Minister to construct a bridge on Yamuna River in Hasanpur;

(b) whether it is also a fact that the construction work of abovesaid bridge has almost been completed on the border side of Uttar Pradesh; and

(c) the time by which the remaining construction work of abovesaid bridge on the side of Haryana is likely to be completed?

To Construct the Roads

***122 Smt. Geeta Bhukkal (Jhajjar):**

Will the Public Works(B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct the following roads: -

a) damaged road from village Matanhail to Salhawas via Mundsa, Bhiror,

Akehri Madanpur and Ladayan;

b) four-lane road from Jhajjar to Bahu via Chhuchhakwas, Matanhail, Sasroli and Khanpur Jharli; and

c) damaged road from Jhajjar City to Bhadurgarh via village Kablana?

To Start the Construction Work of Minors

***123 Sh. Gokul Setia (Sirsa):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to start the construction work of Dhingtania minor and Bhambhur minor in Sirsa; and

b) if so, the time by which the construction works of the abovesaid minors are likely to be started?

To Shift the Dumping Yard

***124 Sh. Raghubir Tewatia (Prithla):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether it is a fact that the garbage of whole Palwal Municipal Council is being dumped in Ferozepur village and it has become a nightmare for the people of village Allahpur, Ferozepur and Agwanpur to live in vicinity of dumping yard togetherwith the stench emanating from the dumping yard has made their life miserable; and

b) if so, whether there is any proposal under consideration of the Government to shift the said dumping yard and its garbage to another place away from the villages togetherwith the details thereof?

To Metal the Unmetalled Passage and to construct the Roads

***125 Sh. Kapoor Singh (Bawani Khera):**

Will the Agriculture and Farmers Welfare Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to metal the unmetalled passage from village Milakpur to Aurang Nagar; if so, the time by which it is likely to be metalled;

b) whether it is a fact that the approval of following 7 roads is forwarded to the Marketing Board by the Chief Minister but the construction work of said roads has not been started so far :-

i) Ward no. 3, Bawani Khera upto Sunder Canal;

ii) village Jatu Lahori upto Prem Nagar;

iii) Railway Crossing, Bawani Khera upto Bhurtana;

iv) village Sirsa Ghogda upto Railway line;

v) Buklana Johad, Baliyali upto Sangwan;

vii) Bamla-Rewari Khera Road upto Dhani Harsukh;

viii) village Rohnat upto Hazampur; and

c) if so, the time by which the abovesaid roads are likely to be constructed?

To Fill-up the Vacant Posts of Doctors

***126 Sh. Nikhil Madaan (Sonipat):**

Will the Health Minister be pleased to state :-

a) whether it is a fact that the various posts of doctors including Civil Surgeon, Eye specialist, Orthopaedic Surgeon are lying vacant in Sonipat Civil Hospital; if so, the steps taken by the Government in this regard togetherwith the details thereof;

b) whether it is also a fact that there is a great need of Ultrasound Machine, MRI Machine and Cath lab in abovesaid hospital keeping in view of the population of Sonipat District; and

d) if so, the time by which the Ultrasound and MRI machines are likely to be provided and Cath lab is likely to be set-up in abovesaid hospital?

To Line the Portion of Kharif Channel

***127 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to line the portion of the Hisar-Ghagger Multipurpose Kharif channel (Rajwaha) by using R.C.C., from village Ramsara (Fatehabad) to Ottu Bear (Sirsa); and

b) if so, the details thereof?

To Complete the Construction Work of Hospital and PHCs

***128 Sh. Bhagwan Dass (Nilokheri):**

Will the Health Minister be pleased to state: -

a) the time by which the re-tenders are likely to be invited to complete the construction works of following healthcare institutes:-

i) 100 Bedded Hospital in Nilokheri for which the amount of Rs. 1784 lacs was sanctioned in the year 2019;

ii) PHC Gullarpur for which amount of Rs. 3 Crore 60 lacs was sanctioned in the year 2017;

iii) PHC Sagga for which the amount of Rs. 3 Crore 92 lacs was sanctioned in the year 2018;

iv) PHC Samana Bahu for which the amount of Rs. 3 Crore 60 lacs was sanctioned under Chief Minister announcement no. 20759 in the year 2019; and

b) the time by which the construction works of the above mentioned healthcare institutes are likely to be completed?

To Establish a State University

***129 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Higher Education Minister be pleased to state:-

- a) the district wise number of State/Central Universities in State; and
- b) whether there is any proposal under consideration of the Government to establish a State University in district Nuh; if so, the time by which it is likely to be established?

The Details of Amount Spent and outstanding Under Amrit Sarovar Scheme

***130 Smt. Renu Bala (Sadhaura):**

Will the Development and Panchayats Minister be pleased to state the extent of budget spent by the Government in Sadhaura Assembly Constituency under the Amrit Sarovar Yojana during the financial years 2022-2023 and 2023-2024 togetherwith the extent of outstanding amount alongwith the details thereof?

To Complete the Work of New Sewer Line

***131 Sh. Chander Parkash (Adampur):**

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that the work of laying new sewer line in Mandi Adampur Town is under process for almost 2 years and the work is still lying incomplete;
- b) if so, the name of executing agency, date of agreement, contract amount and time period for completion of said work as per the contract agreement; and
- c) the total work which has been completed at site till to date togetherwith the time by which it is likely to be completed?

To Fill-up the Vacant Posts of Medical Officers

***132 Sh. Rajbir Fartia (Loharu):**

Will the Health Minister be pleased to state whether it is a fact that 7 posts out of the sanctioned 11 posts of Medical Officers are lying vacant in Sub Division Civil Hospital (SDCH) in Loharu togetherwith the time by which the said vacant posts are likely to be filled up?

Depleting Level of Ground Water

***133 Dr. Krishan Kumar (Bawal):**

Will the Irrigation and Water Resources Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to solve the problem of depleting ground water level in villages Rajgarh, Dharan, Narsinghpur Garhi, Takadi and adjacent villages falling under the Bawal Assembly Constituency; and

b) if so, the time by which the said work is likely to be started?

To Repair the Roads

***134 Sh. Balram Dangi (Mehem):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the following roads falling under the Meham Assembly Constituency are in bad condition: -

i) village Dobh upto Bhiwani road;

ii) village Bainsi upto Guggaheri;

iii) village Bhali via Gaddi Kheri upto Hisar Road;

iv) Lakhan Majra bus stop upto Lakhan Majra railway flyover;

v) Lakhan Majra, Jind road to Hisar road via Kharainti, Girawar and Madina; and

b) if so, whether there is any proposal under consideration of the Government to repair the abovesaid roads togetherwith the time by which the repair work of the above said roads is likely to be started?

To Shift the ITI into Newly Constructed Building

***135 Sh. Ram Kumar Kashyap (Indri):**

Will the Minster of State for Youth Empowerment & Entrepreneurship be

pleased to state the time by which the ITI at village Chorpura of Block Kunjpura in Indri Assembly Constituency is likely to be shifted into its newly constructed building togetherwith the details thereof?

To Develop Park/Lake and River Front

***136 Sh. Ghanshyam Dass (Yamunanagar):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to develop a park/lake and river front at Hamida Head; if so, the details thereof togetherwith the time by which the abovesaid proposal is likely to be materialized?

To Construct the Overbridge

***137 Sardar Mandeep Chatha (Pehowa):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the crossing for village Urnai and Dhanipura in Pehowa Assembly Constituency on National Highway No. 152 has become very dangerous and caused at least 12-13 casualties since its construction;

b) if so, whether there is any proposal under consideration of the Government to construct the overbridge on National Highway No. 152; and

c) the time by which the abovesaid overbridge is likely to be constructed?

To Provide Basic Facilities in Stadium

***138 Smt. Vinesh (Julana):**

Will the Minister of State for Sports be pleased to state:-

a) whether it is a fact that there are no facilities except boundary wall in the sports stadium constructed in Julana so far; and

b) if so, the time by which basic facilities are likely to be provided in the abovesaid stadium?

To Start Construction Work of Hospital Building

***139 Sh. Devender Kadyan (Ganaur):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that a hospital of 50 beds has been sanctioned in Ganaur but the construction work of that hospital's building has not been started so far; and

b) if so, the time by which the construction work of abovesaid hospital is likely to be started?

Number of Cases Registered against Drugs Trafficking

***140 Sh. Arjun Chautala (Rania):**

Will the Chief Minister be pleased to state: -

a) the total number of persons against whom the cases of drug trade have been registered from 1st January, 2019 to December, 2024 by the Haryana State Narcotics Control Bureau in State togetherwith the number of cases thereof;

b) the number of the persons arrested in abovesaid cases togetherwith the number of cases pending in Courts and the number of the cases in which accused have been convicted; and

c) the category-wise details of drugs seized by the Government during the abovesaid period togetherwith the market value of said items at time of seizing alongwith the district wise details thereof?
